Rev (DMC) (C) 20-2/2021 - COVID 19 - III

Government of Himachal Pradesh

Revenue Department - Disaster Management Cell

Shimla - 171002

Dated:23rd June 2021

Corrigendum

This is with reference to the Order of even number dated 22.06.2021 that was issued by the State Executive Committee (SEC) for effective control of COVID-19 in the State by sharing guidelines for the 'Corona Curfew' with additional relaxations.

The markets, malls, shops, Restaurants/dhabas/other eateries and bars etc. shall be allowed to open on weekends also as per the respective timings allowed vide Order dated 22.06.2021. Weekly 'Closing Day' for all the markets/shops shall be as per provisions/orders issued under relevant law by the Local Administration.

Approved by

Chief Secretary cum Chairperson, State Executive Committee, Himachal Pradesh.

To

- 1. All the Administrative Secretaries to the Government of Himachal Pradesh.
- 2. The Registrar General, Hon'ble High Court, Himachal Pradesh.
- 3. All the Head of Departments, Himachal Pradesh.
- 4. All the Divisional Commissioners, Himachal Pradesh.
- 5. All the Deputy Commissioners, Himachal Pradesh.
- 6. The Director I & PR for wider dissemination.

Copy for information to:

- 1. The Home Secretary, Ministry of Home Affairs, Government of India.
- 2. Press Secretary to Hon'ble CM, Himachal Pradesh.
- Principal PS cum Special Secretary to Hon'ble Chief Minister-cum-Chairperson, SDMA.

Principal Secretary (Revenue) to the Government of Himachal Pradesh.